

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP 39/2005 OA 1242/2004

New Delhi this the 23rd day of August, 2005

Hon'ble Mr. V.K.Majotra, Vice Chairman (A) Hon'ble Mrs. Meera Chhibber, Member (J)

Suraj Bhan (Ex.Driver-246), DFS, R/0 Krishan Vihar, Najafgarh, New Delhi.

.. Applicant

(By Advocate Shri U. Srivastava)

VERSUS

- Shri Kuldeep Pakad,
 Assistant Commissioner (Fire),
 Govt. of NCT., Delhi Headquarters,
 Delhi Fire Services, New Delhi.
- Shri R.C.Sharma,
 Chief Fire Service, Connaught Place,
 New Delhi.

..Respondents

(By Advocate Shri Ajesh Luthra)

ORDER (ORAL)

(Hon'ble Mr. V.K.Majotra, Vice Chairman (A)

Learned counsel of the applicant seeks and is allowed to withdraw the

CP with liberty to resort to appropriate proceedings as per law.

(Mrs. Meera Chhibber) Member (J)

(V.K. Majotra) Vice Chairman (A)

23/8/05

Majoh